

metals to India under the Colombo Plan; and

(b) if so, items of non-ferrous metals which are proposed to be imported and the mode of such imports?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) It has been agreed with the Canadian Government that imports of aluminium, copper and nickel will be financed through this aid. Broadly the arrangement would be that consumers in India will place orders on firms in India who have normally been acting as agents of Canadian manufacturers and suppliers of these metals. Thereafter the Government of India will approach the Canadian Government for necessary allocations to cover the orders.

द्वितीय पंचवर्षीय योजना के सम्बन्ध में प्रचार

*५५१ श्री आसुर : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि द्वितीय पंचवर्षीय योजना की सफलता के लिये सरकार एक सप्ताह मनाना चाहती है और उस सम्बन्ध में प्रचार भी करना चाहती है ;

(ख) यदि हाँ, तो इस सप्ताह और प्रचार कार्य पर सरकार का कितना व्यय करने का विचार है ; और

(ग) क्या सरकार ने राज्य सरकारों से भी यह सप्ताह मनाने को कहा है ?

सूचना और प्रसारण मंत्री (डा० केशवकर) : (क) से (ग). विभिन्न राज्यों की सरकारें योजना सप्ताह मना रही हैं, इस सम्बन्ध में एक निर्णय सूचना निदेशकों के सम्मेलन में जुलाई, १९५५ में हुआ था। सप्ताह के बारे में तफ़्सील और उसका सारा सचारा राज्य सरकार की ही जिम्मेदारी है। भारत सरकार की सहायता, जहाँ तक हो सके, प्रचार सम्बन्धी सामग्री दिलाने तक सीमित है।

Displaced Persons Claims

*554. Shrimati Sucheta Kripalani: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that claimants for compensation could not avail of the 'age priority' concession in the absence of any documentary proof of their age; and

(b) if so, the number of applications which have been rejected for want of documentary proof of age?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes, the 'old age priority' was not available for persons who had not shown their age in the prescribed affidavit at the time of filing the compensation applications and who had no documentary proof of age.

(b) The information is not available as no separate record of such rejections is maintained by the Regional Settlement Commissioners.

Trade with West Germany

*555. Shri Kalika Singh: Will the Minister of Commerce and Industry be pleased to state what Indian commodities are particularly in demand in West Germany and what steps have been taken to increase the exports thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A number of Indian products such as tea, mica, shellac, gums and resins, iron manganese ores, hides and skins, leather, jute manufactures, coir yarns, etc. are in demand in West Germany. In consonance with the general policy of encouraging exports, a number of steps are being taken to improve sales of Indian commodities in the German market. These include securing liberalization of import regulations and quotas from the West German Government, encouragement to Indian businessmen to study the special requirements of the German market as well

as to establish contacts with German importers, and participation in fairs and exhibitions.

Export of Iron Ore

*557. Shri T. Subramanyam: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the port of Karwar in Mysore State has been used for exporting iron ore from Mysore State;

(b) what is the quantity of iron ore exported from this port in December, 1957 and in January, 1958; and

(c) what steps will be taken to improve the export of ore from Karwar port in larger quantities?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The first shipment of 10,993 tons of iron ore was made in February, 1958 through the port of Karwar.

(c) The possibilities of improving exports from this port are presently being examined by the State Trading Corporation of India (Private) Ltd.

Industrial Estate in Assam

*558. Shri Bhagwati: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Industrial Estate has started functioning in the State of Assam; and

(b) if so, the industries taken up or proposed to be taken up?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Industrial Estates in Andhra Pradesh

*559. Shri B. S. Murthy: Will the Minister of Commerce and Industry be pleased to state:

(a) the progress made so far in establishing Industrial Estates in the Andhra Pradesh; and

(b) the amount paid to the State by the Centre both as grants and loans?

The Minister of Industry (Shri Manubhai Shah): (a) The State Government has started the construction of building work at Sanatnagar Estate. The lands for the Industrial Estates at Visakhapatnam and Vijayawada have been acquired and further work is in progress. The question of acquiring the land for Samalkot Estate is under active consideration of the State Government.

(b) So far the State Government has been sanctioned a loan of Rs. 23 lakhs and a grant of Rs. 47,000 during the two years 1956-57 and 1957-58.

Indian Trade Delegation to West Germany

*560. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 567 on the 27th November, 1957 and state what decisions have been taken on the report of the Indian Trade delegation which visited West Germany during September, 1957?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): A number of recommendations relating to improvement of quality of Indian goods, establishment of healthier business practices and study of the requirements of German consumers are of a long term nature and have to be implemented, for the most part, by the trade. On other recommendations which relate to increased participation in German exhibitions, setting up of suitable trade and publicity centres in West Germany, improvement of arbitration facilities etc., the Government have already initiated action.